#### **DELHI LEGISLATIVE ASSEMBLY**

## **Revised List of Business**

# Monday 19<sup>th</sup> December 2005/ 28 Margshirsh 1927 (Saka) 2.00 PM

### **National Song (Vande Mataram)**

- Obituary References: Obituary references to be made on the passing away of
  - 1. Sh. K.R. Narayanan, Ex-President of India.
  - 2. Sh. H.K.L. Bhagat, Ex-Union Minister.
  - 3. Sh. P.M. Sayeed, Ex-Union Minister and Rajya Sabha M.P from Delhi.
  - 4. Begum Khurshid Kidwai, Ex-Dy.Chairperson, Delhi Metropolitan Council.
  - 5. People affected by Bomb blast in the month of October, 2005 in the Capital.
  - 6. People affected by earthquake, in Jammu & Kashmir and Indian sub-continent.
- 2 **Question Hour:** Starred Questions as shown in separate list to be asked and replies given.
- 3 **Special Mention (Rule 280):** Members to raise matters under Rule 280.
  - 1. Sh. Veer Singh Dhingan
  - 2. Sh. Vijay Jolly
  - 3. Sh. Manga Ram Garg
  - 4. Sh. Bheeshm Sharma
  - **5.** Sh. Sushil Choudhary
- 6. Sh. Mala Ram Gangwal
- 7. Sh. Ramesh Bidhuri
- 8. Sh. Surender Pal Singh
- 9. Sh. Surender Kumar
- 10. Sh. Brahm Pal
- 4 **Presentation of Reports:** 
  - 1. Shri Ramakant Goswami

Shri Sahab Singh Chauhan

to present the Eighth Report of the Business Advisory Committee.

2. Shri Ramakant Goswami

Shri SP Ratawal

to present the Sixth Report of the Private Members Bills and Resolutions Committee

#### 5 Papers to be laid on the Table:

Smt. Sheila Dikshit, Chief Minister to lay copies of the documents relating to Annual Report of Minority Commission for the year 2002-03 and 2003-2004.

- 6 Motion under Rule 107:
  - Sh. Mukesh Sharma
  - Sh. Ramvir Singh Bidhuri
  - Sh. Harsharan Singh Balli

To move the following Motion:-

'This House resolves that all the construction and shops etc. running in the Residential Area of Delhi may be regularized in the public interest and to stop demolition in these areas with immediate effect.

#### **7 Short Duration Discussion:**

Shri Ramvir Singh Bidhuri

Shri Mukesh Sharma

Shri Ranbir Singh Kharb

'Regarding regularization of un-authorised colonies in Delhi'.

Delhi 19<sup>th</sup> December, 2005 Siddharath Rao Secretary